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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

CONTENTS

	PAGE.		PAGE.
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	209-211	PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.	
PART II.—Educational Notices, Results of Examinations, etc.		(Nothing for publication.)	
(Nothing for publication.)		PART VII.—Advertisements and Notices, etc.	
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.		(Nothing for publication.)	
(Nothing for publication.)		PART VIII.—Sale Notices of the Forest Department.	
PART IV.—Regulations, Orders, Notifications, and Rules of the Government of India, of the Government of Bihar and of the High Court, Papers extracted from the Gazette of India and Provincial Gazettes. Orders of Commandants of Volunteers Corps.		(Nothing for publication.)	
(Nothing for publication.)		PART IX.—Circulars and General Letters by the Comptroller, Orissa.	
PART V.—Acts of the Indian Legislature assented to by the Governor-General.		(Nothing for publication.)	
(Nothing for publication.)		PART X.—Acts of the Legislative Assembly of Orissa.	
		(Nothing for publication.)	
		PART XI.—Bills introduced into the Legislative Assembly of Orissa Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
		(Nothing for publication.)	
		SUPPLEMENT	
		(Nothing for publication.)	

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 1st October 1937.

No. 11508-A.—The services of Maulavi Mirza Ahmed Beg, Munsif of Bhadrak, are placed at the disposal of the Hon'ble the

Chief Justice of the High Court of Judicature at Patna for appointment as Assistant Registrar of the Circuit Court at Cuttack.

The 2nd October 1937.

No. 11533—PIT/5 of 36-P.—On return from leave, Mr. F. H. C. Raynor, I.P., Superintendent of Police, is posted to Sambalpur, vice Mr. J. D. Sahay, I.P., Superintendent of Police, granted leave.

The 2nd October 1937.

No. 11535 - P2L/7 of 37-P.—Mr. J. D. Sahay, I.P., Superintendent of Police, Sambalpur, is granted leave on average pay for four months under Fundamental Rules 77 and 81, with effect from the 22rd October 1937 or any subsequent date on which he is allowed to avail himself of the leave.

The 6th October 1937.

No. 11621—P2L/2 of 37-P.—Babu Guru Prasad Das, Deputy Superintendent of Police, Puri, is granted leave on average pay for four months, with effect from the 8th October 1937.

The 6th October 1937.

No. 11623—P2L/8 of 37-P.—Mr. F.F.P. Gill, I.P., whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is appointed to be Assistant to the Inspector General of Police, Orissa, and Superintendent of Police of the Criminal Investigation Department.

The 6th October 1937.

No. 11624-P2L/8 of 37-P.—On being relieved of his appointment as Assistant to the Inspector-General of Police, Orissa, and Superintendent of Police of the Criminal Investigation Department, Mr. J. E. Pearman, I.P., is reverted to the post of Superintendent of Police, Cuttack.

The 6th October 1937.

No. 11625—P2L/8 of 37-P.—On being relieved of his appointment as officiating Superintendent of Police, Cuttack, Mr. B. C. Das is reverted to the post of Deputy Superintendent of Police and is posted to Puri.

The 6th October 1937.

No. 11627-P.—Khan Sahib Muhammad Ziauddin Sahib Bahadur, Superintendent of Police, Puri, is granted leave on average pay for one month and ten days under Fundamental Rules 77 and 81, with effect from the 21st October 1937 or any subsequent date on which he is allowed to avail himself of it.

The 6th October 1937.

No. 11629-P.—Mr. B. C. Das, Deputy Superintendent of Police, Puri, is appointed to officiate as Superintendent of Police of that district, vice Khan Sahib Muhammad Ziauddin Sahib Bahadur, granted leave.

P. T. MANSFIELD,

Chief Secretary to Government.

The 1st October 1937.

No. 3627—S-57/37-R.—In exercise of the powers conferred by sub-section (1A) of section 3 of the Madras Estates Land Act,

1908 (Madras Act I of 1908), the Governor of Orissa is pleased to appoint Babu Satish Chandra Banarji, Deputy Collector, to exercise the functions of a Collector under chapter XI of the said Act in the districts of Ganjam and Koraput.

The 1st October 1937.

No. 3631—S-57/37-R.—The services of Muhammad Muhiuddin Adeni Sahib Bahadur, Deputy Collector, are replaced at the disposal of the Government of Madras from the date of his relief as Settlement Officer, Ganjam and Koraput districts.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

NOTIFICATIONS.

The 5th October 1937.

No. 7283-L.S.-G.—Rai Sahib Suryanarayana Sahay, Deputy Commissioner of Excise, is granted leave on average pay for fifteen days, with effect from the 20th October 1937 under rules 288, 289 and 291 of the Bihar and Orissa Service Code.

The 6th October 1937.

No. 7306-L.S.-G.—Dr. C. A. Martin, M.R.C.S., L.R.C.P., I.M.D., Civil Surgeon of Puri, is granted leave on average pay for twelve days, with effect from the 20th October 1937 under rule 100 of the Madras Fundamental Rules.

The 6th October 1937.

No. 7307-L.S.-G.—Dr. Davendra Prasad Das, B.Sc., M.B., D.T.M., Assistant Surgeon in charge of the Puri Pilgrim Hospital, is appointed to hold charge of the Civil Surgeoncy of Puri in addition to his own duties for twelve days, with effect from the 20th October 1937, vice Dr. C. A. Martin, granted leave.

E. R. WOOD,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 5th October 1937.

No. 4962-E.—Maulavi Asghar Ali, M.A., whose services have been placed by the Government of Bihar at the disposal of the Government of Orissa for one year, is appointed to be a lecturer in Persian in the Ravenshaw College, Cuttack, and to the junior

branch of Class II of the Provincial Educational Service, on probation for one year, with effect from the 25th January 1937, vice Dr. Iqbal Hossain, transferred.

2. Notification no. 8274-E., dated the 30th November, is cancelled.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

The 6th October 1937.

No. 4938-E.—Maulavi Sayed Abdus Shakur, Headmaster, Balasore Zila School, is granted leave for eight months, viz., leave on average pay on medical certificate for twenty-four days and on half average pay on medical certificate for the rest of the period, with effect from the 18th August 1937, in extension of the leave already granted by the Director of Public Instruction, Orissa.

E. R. WOOD,

Secretary to Government.

The 6th October 1937.

No. 4989-E.—Babu Harekrishna Mahapatra, Assistant Headmaster of the Balasore Zila School and a member of the upper division of the Subordinate Educational Service, is appointed to act as Headmaster of the Balasore Zila School in Class II of the Provincial Service until further orders, vice Maulavi Sayed Abdus Shakur, on leave.

The 6th October 1937.

No. 4997-E.—In exercise of the powers conferred by clause (a) of sub-section (2) of section 6 of the Bihar and Orissa Co-operative Societies Act, 1935 (Bihar and Orissa VI of 1935), the Governor of Orissa is pleased to confer on—

1. Babu Haribandhu Mohanti,
2. Babu Sachidanand Pujari,
3. Babu Natabar Sahu,

Assistant Registrars, Co-operative Societies, the powers of the Registrar under sub-section (1) of section 35 and section 39 of the said Act in respect of primary societies with unlimited liability and under section 54 of the said Act in regard to societies with limited and unlimited liabilities.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATION.

The 7th October 1937.

No. 7444-J.—In exercise of the powers conferred by sub-section (i) of section 14, sub-section (1) of section 190, and clause (b) of sub-section (1) of section 260 of the Code of Criminal Procedure, 1898 (V of 1898), the Government of Orissa are hereby pleased

(i) to confer upon M. R. Ry. R. Jagannadharao Naidu all the ordinary powers of a Magistrate of the first class, for a period of one year with effect from the 25th October 1937 in respect to all cases of persons travelling without proper pass or ticket over any part of the Bengal-Nagpur Railway within the limits of the district of Ganjam; and (ii) specially to empower him to take cognizance under clauses (a) and (b) of section 190 of the said Code of all offences of travelling over any part of the Bengal-Nagpur Railway within the limits of the district of Ganjam, without a proper pass or ticket which are punishable under the Indian Railways Act, 1890 (IX of 1890).

By order of the Governor,

C. G. NAIR,

Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 30th September 1937.

No. 10384—IL-17/37-E.—Babu Sohan Lal, Assistant Engineer in charge of the Akhuapada Subdivision, is granted leave on average pay for three months and twenty-one days, under rules 284, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 17th June 1937.

Notification no. 3723-E, dated the 10th April 1937, is hereby cancelled.

A. VIPAN,

Secretary to Government.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 28th September 1937.

No. 29.—Babu Hrishikesh Misra, a Sub-Inspector of Schools in the Balasore district, is allowed leave on average pay on medical certificate for one month under rules 284, 289-91 of the Bihar and Orissa Service Code, with effect from the 1st September 1937 or any subsequent date on which he may avail himself of it.

H. DIPPIE,

Director of Public Instruction.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 2nd October 1937.

No. 6868-R.—Babu Banchauidhi Das, Sub-Deputy Magistrate and Sub-Deputy Collector on probation at the headquarters station of the district of Cuttack, is transferred temporarily to the headquarters station of the district of Puri.

J. R. DAIN,

Revenue Commissioner.